

**सिचाई के अन्तर्गत कृषि योग्य भूमि**

118. श्री सुरेश्वर झा सुमन : क्या कृषि और सिचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय देश में कितने एकड़ कृषि योग्य-भूमि उपलब्ध है ;

(ख) इस में से कितने एकड़ भूमि में सिचाई होती है और सिचाई के कौन कौन से साधन उपलब्ध है ;

(ग) शेष अमिचित भूमि में किस प्रकार सिचाई व्यवस्था करने का विचार है और इस दिशा में क्या कदम उठाये जा रहे हैं ; और

(घ) देश में परती भूमि कितने एकड़ है और इसे उपजाऊ बनाने के लिए क्या उपाय किये जा रहे हैं ?

**कृषि और सिचाई मंत्री (श्री सुरजीत सिंह बरनाला) :**  
(क) 1975-76 की भूमि उपयोग सांख्यिकी के अनुसार देश में उपलब्ध कृषियोग्य क्षेत्र का लगभग 185 मिलियन हेक्टेयर होने का अनुमान लगाया गया है ।

(ख) मार्च, 1979 के अन्त तक देश में बृहद, मध्यम तथा लघु सिचाई स्कीमों से लगभग 55 मिलियन हेक्टेयर की सिचाई क्षमता का सृजन किया गया है ।

(ग) सरकार की नीति सिचाई विकास को उच्चतम प्राथमिकता देनी रही है । देश में इस समय अन्ततः सिचाई क्षमता 113.30 मिलियन हेक्टेयर मूल्यांकित की गई है । आयोजित विकास के अग्रगण्य क्षेत्रों पर 22.6 मिलियन हेक्टेयर क्षेत्र सिचाई के अन्तर्गत था । पांचवी योजना (1977-78) के अन्त तक यह बढ़ कर लगभग 52.2 मिलियन हेक्टेयर हो गया । पंचवर्षीय योजना मसौदे (1978-83) में 17 मिलियन हेक्टेयर की अतिरिक्त सिचाई क्षमता का सृजन परिकल्पित है । हमारा प्रयास अगले 15 से 20 वर्षों में पूर्ण क्षमता का विकास करना होगा ।

(घ) देश में कुल परती भूमि के लगभग 22 मिलियन हेक्टेयर होने का अनुमान लगाया गया है जिस में चालू भूमि के अतिरिक्त 9.48 मिलियन हेक्टेयर परती भूमि और 12.52 मिलियन हेक्टेयर चालू परती भूमि शामिल है । बेकार भूमि के साथ-साथ चालू परती भूमि के अलावा परती भूमि को उत्पादक उपयोग के लिए समझा जा रहा है ।

**Delay in Declaration of Examination Results by Central Board of Secondary Education**

119. SHRI K. T. KOSALRAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the delay in the declaration of results in some States, particularly of 12th Standard Examination under 10 plus 2 conducted by the Central Board of Secondary Education, has deprived many students entrance in colleges; and

(b) if so, the reasons for the same and the steps being taken to declare such results in the State Capitals much in advance of the date of admission into Colleges in those States?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) The Central Board of Secondary Education, New Delhi, declared its All-India Senior School Certificate Examination result on 5th June, 1979, as per normal schedule. Neither the Board nor the Government are aware of any case where the students have been deprived of admission to colleges on account of declaration of result on that date.

(b) Does not arise.

**Repatriates from Sri Lanka**

120. SHRI K. T. KOSALRAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the steps being taken to rehabilitate the increasing number of repatriates coming from Sri Lanka under the Sirimao-Shastri Pact;

(b) whether there is any proposal to set up a separate Sri Lanka Repatriates Rehabilitation Financial Corporation so that the financial needs of these unfortunate people can be met without delay; and

(c) whether the Site and Services scheme would be extended to these Sri Lanka repatriates of Indian origin?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR

**BAKHT):** (a) The repatriates are resettled in Plantations, Agriculture and Industrial Undertakings in Public/Private and Co-operative Sectors and also in Small Trades, by issue of loans. In view of the magnitude of the problem, efforts are being made to start new plantations and find other avocations in cottage industries, dairying, sericulture, irrigation projects etc.

(b) There is already Repatriates Co-operative Finance and Development Bank Ltd. functioning at Madras to provide funds for schemes oriented towards placement of repatriates.

(c) No Sir.

**Forfeiture of Plots by D.D.A.**

121. **SHRI K. T. KOSALRAM:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Delhi Development Authority has forfeited more than 300 plots on the ground that they have not yet been registered in the names of plot-holders;

(b) whether it is a fact that the D.D.A. has demanded more than 50 per cent of the cost of the plot for restoring the ownership to the plot-holders;

(c) whether a similar system is being adopted in the case of flat-holders also; and

(d) if not, the reasons for the same?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

**Simplified form of postal stationery**

122. **SHRI R. K. MHALGI:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the present postal stationery has become obsolete; and

(b) if so, whether Government propose to introduce better and simplified forms of postal stationery?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI):** (a) and (b). The postal stationery viz., Inland Letter Card, Embossed Envelope and Post Card are reviewed and redesigned from time to time. The present form of postal stationery has not become obsolete.

**Change in present forms of Telegraphic Codes**

123. **SHRI R. K. MAHALGI** Will the Minister of COMMUNICATIONS be pleased to state whether there is a proposal to diversify and change the present forms of telegraphic codes to suit the present day requirements?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI):** There is no proposal to diversify and change the present forms of telegraphic codes so far as its use in service telegrams is concerned for telegraph traffic and Engineering

**Reported defects in commemorative stamps and folders published in 1978**

124. **SHRI R. K. MHALGI:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the fact that complaints have appeared in various newspapers regarding defects in several commemorative stamps and folders detailed below published in 1978 (1) Mohammed Ali Jauhar (10-2-78), (2) 75th year of First Powered Flight, (3) Ravenshaw College, Cuttack (24-12-78), (4) Franz Peter Schubert (25-12-78); and

(b) if so, what action has been taken by the Government or is proposed to be taken in this respect?